

Teachers involved in private tuitions

1819. SHRIMATI RANEE NARAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that large number of teachers belonging to Kendriya Vidyalayas are engaged/involved in private tuition; and

(b) if so, what initiatives/actions have been taken to crack down against such teachers?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) Article 59 of the Education Code of Kendriya Vidyalaya Sangathan (KVS) strictly prohibits its teachers to take up private tuitions. Instructions are also issued from time to time to the Principals of Kendriya Vidyalayas to curb tuitions by teachers in schools. Whenever any such case is noticed, KVS takes suitable disciplinary action against such teachers under the relevant rules.

Anti-terrorism materials in school syllabus

1820. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is planning to introduce and include anti-terrorism materials in the school syllabus to create awareness about terrorism;

(b) if so, details of the measures taken or proposed to be taken by Government in this regard; and

(c) if not, the reasons therefor along with the alternative measures to create awareness about terrorism amongst the students community?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) The National Curriculum Framework (NCF) 2005 seeks to nurture ethical development, inculcating the values, attitude and skills required for living in harmony with oneself and with others, including nature. It encompasses respect for human rights, justice, tolerance, cooperation, social responsibility and respect for cultural diversity, in addition to a firm commitment to democracy and non-violent conflict resolution. These concerns are already reflected in the syllabi and textbooks of different stages of school education, brought out by the National Council of Educational Research and Training (NCERT). The NCERT Political Science Textbook for the Higher Secondary stage explains the phenomenon of terrorism to create awareness among students. Similarly, the Political

Science textbooks for classes XI and XII provide detailed content, including images on various dimensions of terrorism.

The Central Board of Secondary Education (CBSE) has circulated amongst all its affiliated schools the Standard Operating Procedure (SOP) issued by the Ministry of Home Affairs for dealing with any terrorist attack on schools and advised them to comply with the same.

Kendriya Vidyalaya in Jharkhand

1821. SHRI SANJIV KUMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of Kendriya Vidyalayas (KVs) and the number of students enrolled in the country as a whole and in Jharkhand in particular;

(b) what is the criteria for assigning Kendriya Vidyalayas to individual States; and

(c) the total allocation for Kendriya Vidyalayas for Financial Year 2016-17 and how much thereof is for KVs in Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) At present 1136 Kendriya Vidyalayas (KVs) are functioning in the country including 32 in the State of Jharkhand. As on 30.09.2016 a total number of 12,31,278 students are enrolled in the KVs including 27,824 in the KVs of State of Jharkhand.

(b) There is no prescribed criterion for assigning KVs to individual States. The KVs are opened primarily to cater to the educational needs of the children of transferable Central Government employees including Defence and Para-Military personnel by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India/State Governments/Union Territories Administrations and Organization of employees belonging to the eligible categories thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government.

(c) Government of India allocated funds to an extent of ₹ 3795.47 crore to the Kendriya Vidyalaya Sangathan (KVS) under Budget Estimates for the year 2016-17. No State-wise allocation is made by the Government of India while allocating funds to KVS.